

**IN THE COURT OF MS. NIRJA BHATIA, SPL. JUDGE,
PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT,
NEW DELHI**

IA No. 4/2020
CBI vs. M. Ramadoss etc.

13.07.2020

Pr. (On screen): Sh. Praneet Sharma, Sr. PP for CBI
alongwith IO/Insp. Kuldeep Meena.

Sh. Ayush Shrivastava, Id. Counsel for
the applicant.

The application is taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Present is the application for early listing of Application for Renewal/Issuance of Passport of accused Ramadoss. On the application notice had been issued to IO. Sh. Praneet Sharma, Id. Sr. PP is also present through VC.

It is observed that there is change in circumstance as it is reported that the passport of the applicant had already expired on 20.06.2020 and the prayer for renewal has become infructuous.

Now, Sh. Ayush Sharma Id. Counsel for the applicant submits that he shall move an application for modification and copies of the same shall be served through reader to the IO as well as Id. Sr.PP. IO submits that he shall file his report within a week. Ld. Sr.PP also submits that he shall file his reply.

Let the matter accordingly be kept for **20.07.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

Nirja Bhatia

(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi /13.07.2020